

Email

Consultant Judicial-NGT(P.B.)

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**STARTING OF CARCASS UTILISATION PLANT AT LUDHIANA**

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**From :** jassgill44@gmail.com

Wed, Jun 07, 2023 06:36 PM

**Subject :** STARTING OF CARCASS UTILISATION PLANT AT LUDHIANA 1 attachment**To :** Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>

To  
The Chairperson  
National Green Tribunal  
New Delhi  
Honourable Sir,

It is for your kind information in the case no 289/2023 dated 12-4-2023 as per the para 3 of NGT orders respondents were to file an action taken report/ compliance report to the tribunal within one month that is by 13 May 2023. It was also mentioned that as an applicant I will be free to present my view to the committee. Almost after one month and 25 days have passed but I am not aware of any meeting or report being prepared/or sent to the NGT. Neither I have been informed of any such meeting as an applicant despite my email being available to the respondents. PPCB is the coordinator in this regard.

The next hearing is slated for 04-7 2023.

It is once again requested that despite the NGT orders no action has been taken or initiated for starting the ready to operate Carcass Utilisation Plant with odour control measures as ordered . Meanwhile River SUTLEJ is being polluted daily with animal waste due to manual flaying of dead animals/carcasses. So on ground polluted flows the river SUTLEJ despite NGT explicit orders to stop this pollution. This is for your kind information and necessary action.

Yours faithfully

Lt Col Jasjit Singh Gill

Applicant

Ex Member State Task Force BUDDAH DARYA REJUVENATION PROJECT

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